



2026:DHC:6492



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IN THE HIGH COURT OF DELHI AT NEW DELHI**CNR No. DLHC010232492026****ARB.P. 921/2026****INDIAN POLO ASSOCIATION**

.....Petitioner

Through: Mr. Kirtiman Singh, Senior Advocate, Mr. Major Nirvikar Singh, Mr. Rishi Agarwal, Mr. Rohan Batra, Ms. Shruti Arora, Mr. Dhruv Sethi, Ms. Raj Sarit Khare, Ms. Tarini Khurana, Mr. Moulik Khurana, Ms. Muskan Sethi, Mr. Daanish Abbasi, Advs.

Mr. Gaurav, Adv. along with Mr. Suchit Goyal, Deputy L & DO.

versus

**UNION OF INDIA THROUGH MINISTRY OF HOUSIGN
FINANCE AND URBAN LAND**

DEVELOPMETN OFFICE

.....Respondent

Through: Mr. Chetan Sharma, ASG, Mr. Nipun Jain, GP, Mr. Ashish Kumar Dixit, CGSC, Mr. Umar Hashmi, Mr. Ayush Kumar, Mr. Amit Gupta, Mr. Naman, Mr. Shubham Sharma, Ms. Iqra Sheikh, Mr. Prince Grover, Advs

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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10.08.2026

1. Learned Senior Counsel appearing for the Petitioner submits that the Petitioner has made a representation dated 07.08.2026 before the Ministry of Housing and Urban Affairs, Government of India.



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2. At the outset, learned Senior Counsel appearing for the Petitioner seeks leave to withdraw the present petition to pursue the aforesaid representation, to which learned ASG has no objections thereto.

3. Leave and liberty, as prayed for, is granted.

4. In view of the above, the present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 10, 2026/at